

Sl. No.	Name of the Company	Amount of loan drawn
5	Deccan Shipping Company Limited	1.15
6	Essar Bulk Carriers Limited (new Essar Shipping Ltd.)	20.71
7	Garware Shipping Corpn. Ltd.	8.07
8	Hinengo Lines Limited	0.46
9	Indoceanic Shipping Co. Limited	3.85
10	Panchsheel Shipping Co. Limited	1.83
11	India Steamships Limited	11.10
12	Ratnakar Shipping Co. Ltd.	11.34
13	Sagar Shipping Co. Limited (amalgamated with Surrendra Overseas Ltd.)	13.58
14	Scindia Steam Navg. Co. Ltd.	10.80
15	Steamline Shipping Co. Ltd.	0.75
16	Thakur Shipping Co. Ltd.	3.88
17	Tolani Shipping Co. Ltd.	4.25
18	Karnataka Shipping Corpn. Ltd.	0.48
19	Surrendra Overseas Ltd.	17.51
20	Sujwala Shipping Co. Limited	1.13
21	South India Shipping Corpn. Ltd.	18.26
22	Hede Navigation Co. Ltd.	2.21
23	Varun Shipping Company Ltd.	1.35
TOTAL-II :		154.86
GRAND TOTAL I+II :		492.76

Dock Labour Board,

490. DR. SHANTI G. PATEL: Will the Minister of TRANSPORT be pleased to state:

(a) whether there is a proposal to abolish the Dock Labour Boards (D.LBs) in various Ports of the country;

(b) whether the D.I.B. and port trust workers are to be brought under a single authority; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAIESH PILOT): (a) There is no proposal at present to abolish the existing Dock Labour Boards at the Major Ports in India.

(b) No Decision has been taken by Government to bring the D.L.B. and port trust workers under a single authority.

(c) Does not arise.